

(d) if so, the Government's reaction thereto?

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):**

(a) The ceiling of Rs. 2500/- for grant of bonus to workers in public sector undertakings and ad hoc basis to the Central Government employes was fixed in 1985 through amendment of the Payment of Bonus Act.

(b) There has been a rise in the emoluments of the workers/employees due to the wage revisions and periodic increase in Dearness Allowance.

(c) Yes, Sir

(d) The matter is under consideration. A decision will be taken in due course, taking the various factors into consideration

[*Translation*]

**Allotment of FPS/Kerosene Depot In Delhi**

6403 **SHRI GOVINDA CHANDRA MUNDA:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state.

(a) the number of applications received for the allotment of Fair Price Shops and Kerosene Depot in Delhi during the last two years.

(b) the number of applicants to whom depots have been allotted, and

(c) the steps taken to dispose off the remaining applications?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):**

(a) The information is being collected by the Delhi Administration and will be laid on the Table of the House

(b) 362 Fair Price shops and 68 Kerosene depots have been allotted by the Delhi Administration to applicants during the last two years.

(c) A Number of applications are received in response to each vacancy for fair price shops and kerosene oil depots notified by the Delhi Administration in the concerned circle office. The allotment is made to one, who is most suitable according to the norms prescribed. The rest of the applicants are deemed to have been rejected

[*English*]

**IS Cadar Therapy**

6404. **SHRI LOKANATH CHOUDHURY:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Council for Research in Homoeopathy (CCRH) conducted research in IS Cadar therapy in the years 1978 to 1982;

(b) whether it is also a fact that research in IS Cadar therapy was discontinued on the recommendations of Scientific Advisor Committee of the Council; and

(c) whether research in IS Cadar therapy was re-undertaken without taking approval of the Scientific Advisory Committee; if so, the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**

(a) and (b). Iscador therapy for Cancer was introduced on trial basis on the recommendations of the Scientific Advisory Committee in 1978. There was no recommendation for its withdrawal. However, since there was some doubt it was again approved by the Scientific Advisory Committee on 9th August, 1984.